

**No. 3**

**Verification of plaints and other pleadings. (Rule 44)**

I, ..... the ..... abovenamed, solemnly declare that what is stated in paragraphs ..... is true to my own knowledge, and that what is stated in the remaining paragraphs ..... is stated on information and belief, and I believe the same to be true.

Solemnly declared at Bombay )

this ..... day of ..... 19 .)

Before me,  
Assistant Master/Associate,  
High Court, Bombay.